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(2024) 07 MEG CK 0068

Meghalaya High Court At Shillong

Case No: Writ Petition (C). No. 82 Of 2022

Pastamary Khardewsaw, D/O

Shri. Elius Lyngdoh Mawlot

APPELLANT

Vs

State Of Meghalaya Through The Commissioner And Secretary To

The Govt. Of Meghalaya,

RESPONDENT

Education Department, Shillong

& Ors.

Date of Decision: July 31, 2024

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: M. Iawsai, P. Yobin, K.V. Kharlyngdoh

Final Decision: Disposed Of

Judgement